

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.963
TO BE ANSWERED ON THE 08TH FEBRUARY, 2022

IDEA DATABASE

963. SHRI PINAKI MISRA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government plans to make it mandatory for farmers to be a part of the IDEA database, if so, the details thereof; If so, the details thereof;
- (b) whether the Government is aware of the concerns raised about the data privacy in implementing IDEA;
- (c) if so, the details about the steps being taken by the Government to protect data of the users and address the concerns;
- (d) whether the proposed database on digitized land record will exclude the landless farmers, tenant farmers and agricultural labourers; and
- (e) if so, the details about the steps taken by the Government to include these farmers?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c): The Department has commenced the work for creating various agricultural services built around a core layer of Farmers' Database (Agristack) in the country. In order to create Agristack, the department is in the process of finalising the "India Digital Ecosystem of Agriculture (IDEA)" which lays down a framework for building Agristacks. This Ecosystem shall help the Government in effective planning towards increasing the income of farmers in particular and improving the efficiency of the Agriculture sector, as a whole. As a first step, in this direction, the Government has already initiated building federated farmers' database that would serve as the core of the envisaged Agristack. The federated farmers' database is being built by taking the publicly available data as existing in the Department and in various data silos in Government and linking them with the digitised land records. The issue of data protection / data privacy etc. in the Agristack are being deliberated and hence, as of now, no decision has been taken regarding the mandatory enrolment of farmers in the Database.

(d) & (e): At present, proposed farmers' database will include the farmers registered under the PM-Kisan Scheme.
